

E.FIR No. 011395/2020

PS: Paschim Vihar West

U/s : 379/411 IPC

03.08.2020

Present: Ld. APP for the State Shri Vishvjeet Yadav, (through video-conferencing on CISCO webex).

None for accused.

Copy of bail-cum-release warrant order passed by Ms. Sonam Gupta Ld. Duty MM, West, THC, Delhi on 02.08.2020 received.

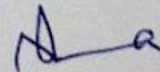
Perusal of the order shows that the same bears the stamp of the concerned court, but not the signature of the Ld. Presiding Officer.

Report received from Jail Superintendent that the order has been received without the signature of the court.

It has been directed in the order that fully signed duplicate of this order be sent to Jail Superintendent concerned.

Ahlmad is directed to prepare a fresh release warrant as per the information given in the order. Fresh release warrant be sent to the concerned Jail Superintendent.

In order to avoid any further detention of accused, let a fresh release warrant be prepared.



MOHIT SHARMA
DUTY MM-01/WEST
DELHI/03.08.2020

FIR No. 497/2020

PS: Khyala

U/s : 356/379/34 IPC

03.08.2020

Present: Ld. APP for the State Shri Vishvjeet Yadav, (through video-conferencing on CISCO webex).

None for accused.

Copy of bail-cum-release warrant order passed by Ms. Sonam Gupta Ld. Duty MM, West, THC, Delhi on 02.08.2020 received.

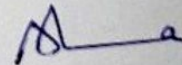
Perusal of the order shows that the same bears the stamp of the concerned court, but not the signature of the Ld. Presiding Officer.

Report received from Jail Superintendent that the order has been received without the signature of the court.

It has been directed in the order that fully signed duplicate of this order be sent to Jail Superintendent concerned.

Ahlmad is directed to prepare a fresh release warrant as per the information given in the order. Fresh release warrant be sent to the concerned Jail Superintendent.

In order to avoid any further detention of accused, let a fresh release warrant be prepared.



MOHIT SHARMA
DUTY MM-01/WEST
DELHI/03.08.2020

FIR No. 613/2020
PS: Paschim Vihar West
U/s : 380/411/34 IPC

03.08.2020

Present: Ld. APP for the State Shri Vishvjeet Yadav, (through video-conferencing on CISCO webex).

None for accused.

Copy of bail-cum-release warrant order passed by Ms. Sonam Gupta Ld. Duty MM, West, THC, Delhi on 02.08.2020 received.

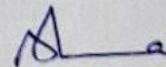
Perusal of the order shows that the same bears the stamp of the concerned court, but not the signature of the Ld. Presiding Officer.

Report received from Jail Superintendent that the order has been received without the signature of the court.

It has been directed in the order that fully signed duplicate of this order be sent to Jail Superintendent concerned.

Ahlmad is directed to prepare a fresh release warrant as per the information given in the order. Fresh release warrant be sent to the concerned Jail Superintendent.

In order to avoid any further detention of accused, let a fresh release warrant be prepared.



MOHIT SHARMA
DUTY MM-01/WEST
DELHI/03.08.2020

FIR No. 406/2020

PS: Mayapuri

U/s : 279/337 IPC

State Vs. Varun Tyagi

03.08.2020


Present: Ld. APP for the State Shri Vishvjeet Yadav, (through video-conferencing on CISCO webex).

Shri Vikash Bharti, Ld. Counsel for accused (through video-conferencing on CISCO webex).

E.mail received from counsel for accused on the e.mail of this court wherein it is stated as below:

"In the present case vehicle has been released by SHO from PS Mayapuri to the applicant, so the application for release of vehicle may kindly be withdrawn, in interest of of justice".

Accordingly, present application is dismissed as withdrawn.


MOHIT SHARMA
DUTY MM-01/WEST
DELHI/03.08.2020

FIR No. 131/2020

PS: Mayapuri

U/s : 379/411 IPC

State Vs. Sanjay

03.08.2020

Present: Ld. APP for the State Shri Vishvjeet Yadav, (through video-conferencing on CISCO webex).


Shri A.K.Jha, Ld. LAC for accused.

Accused: Sanjay S/o Dhan Bahadur R/o House no.129, Village Dhankot, District Gurugram, Haryana in JC.

Reply of IO received through email. Same has been provided to Ld. LAC for accused as well as Ld. APP for the State.

IO has not filed proper previous involvement report. IO is directed to file previous involvement report on 04.08.2020 before the Ld. Duty MM-01.

Let the reply of IO be sent through email to the concerned court.


MOHIT SHARMA
DUTY MM-01/WEST
DELHI/03.08.2020

11
FIR No. 103/2020
PS: Nihal Vihar
U/s : 356/379/34 IPC
State Vs. Shiv Kumar


03.08.2020

Present: Ld. APP for the State Shri Vishvjeet Yadav, (through video-conferencing on CISCO webex).

Ld. Counsel for accused Ms. Sunita Singh (through video-conferencing on CISCO webex).

Accused Shiv Kumar @ Shibu, S/o Sanjeev R/o RZA 37 MS Block, Roshan Garden, Najafgarh, New Delhi in JC.

Ld. Counsel for accused has joined on video-conferencing on CISCO webex but her voice and video are not operative. Counsel for accused has telephonically sought adjournment for tomorrow on account of technical problem. Accordingly, bail application is adjourned for 04.08.2020 before the Ld. Duty MM-01.


MOHIT SHARMA
DUTY MM-01/WEST
DELHI/03.08.2020

FIR No. 10334/2020.
PS Khyala
U/s 379/411 IPC
State Vs. Piyush Shah

VC

01.08.2020

District Courts functioning has been restricted till 14.08.2020 amid lock-down by the Hon'ble High Court of Delhi, vide office order no. 26/DHC/2020 dated 30.07.2020.

Present : Ld. APP for the State through VC.
Ld. Counsel for the accused.
Reply not filed by the IO.
Be called positively for 03.08.2020.

✓

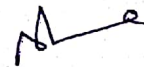
(Babita Puniya)
Duty MM-I/West/Delhi
01.08.2020

3.8.20

Pr. None

Counsel for applicant contacted via phone
and requested for a date

Put up on 4.8.2020


DM B. S. Chakraborty
3-8-20

FIR No. 172/2020

PS: Nihal Vihar

U/s : 457/380 IPC

State Vs. Raja

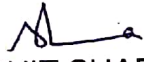
03.08.2020

Present: Ld. APP for the State Shri Vishvjeet Yadav, (through video-conferencing on CISCO webex).

Shri Sushil Kumar Pandey, Ld. Counsel for accused (through video-conferencing on CISCO webex).

Accused Raja S/o Ramesh R/o A-1, Gram Sabha Colony, Pradhan Market, Chandu Vihar, Nilothi, Delhi in JC.

Reply of IO received through email. As per the reply, chargesheet has been filed in court on 10.05.2020. Accordingly, put up the bail application before the concerned court where the matter is pending for 04.08.2020.


MOHIT SHARMA
DUTY MM-01/WEST
DELHI/03.08.2020

FIR No. 0850/2020

PS: Nangloi

U/s : 379/411 IPC

State Vs. Sandeep @ Himanshu

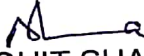
03.08.2020

Present: Ld. APP for the State Shri Vishvjeet Yadav, (through video-conferencing on CISCO webex).

None for accused.

Record is not available.

Ahlmad is directed to put the complete record alongwith release warrant before the Ld. Duty MM-01 on 04.08.2020 for consideration.


MOHIT SHARMA
DUTY MM-01/WEST
DELHI/03.08.2020

FIR No. 40202/2020
PS: Paschim Vihar, West
U/s : 379/411/34 IPC
State Vs. Manish


03.08.2020

Present: Ld. APP for the State Shri Vishvjeet Yadav, (through video-conferencing on CISCO webex).

None for accused.

Record is not available.

Ahlmad is directed to put the complete record alongwith release warrant before the Ld. Duty MM-01 on 04.08.2020 for consideration.


MOHIT SHARMA
DUTY MM-01/WEST
DELHI/03.08.2020

FIR No. 213/19

PS: Khyala

U/s : 308/341/506 IPC

State Vs. Prince @ Sukhvinder @ Sonu @ Barfi

03.08.2020

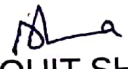
Present: Ld. APP for the State Shri Vishvjeet Yadav, (through video-conferencing on CISCO webex).

None for accused.

Ahlmad has reported that he contacted the Ld. Counsel for accused who stated that his client is in JC in another case and this application may be disposed of as dismissed in default.

Counsel for accused declined to join meeting through video-conferencing on CISCO webex and stated that he is driving.

Matter is adjourned for 04.08.2020 since counsel for accused has refused to join through video-conferencing on CISCO webex.


MOHIT SHARMA
DUTY MM-01/WEST
DELHI/03.08.2020

FIR No. 011 976/19


PS Paschim Vihar West

30.07.2020

Present: Ld. APP for the State.

None.


This is a reply in the above mentioned case FIR however no such application in the said FIR has been placed before this court and therefore this court is unable to decide the same and mere reply received via email has been placed. Ahlmad is directed to scrutinized the whole record and if the application is found in the record, same be placed before Ld. Duty MM on 02.08.2020.


(DEEPIKA THAKRAN)
Duty MM-1, West Dist, THC, Delhi
30.07.2020.

2/8/20.

for None

put up on 3/8/20.



DMM-1/Del.
2/8/20.

03/08/2020

P: None

Put up for compliance of
order dated 30.07.2020 for

05.08.2020.


DMM-1 / WEST /
THC 103/08/2020

FIR No. 146/13

PS: Anand Parbat


U/s : 302/307/324/323/34 IPC

03.08.2020

Present: Ld. APP for the State Shri Shri Vishvjeet Yadav, (through video-conferencing on CISCO webex).

None for accused.

No application is present on record. Ahlmad is directed to place the complete record before the court on 05.08.2020.


MOHIT SHARMA
DUTY MM-01/WEST
DELHI/03.08.2020

FIR No. 511/2020
PS: Rajouri Garden
U/s : 392/411/34 IPC
State Vs. Tarun @ Abhishek

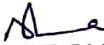
03.08.2020

Present: Ld. APP for the State Shri Vishvjeet Yadav, (through video-conferencing on CISCO webex).

None for accused.

Record is not available.

Ahlmad is directed to put the complete record alongwith release warrant before the Ld. Duty MM-01 on 04.08.2020 for consideration.


MOHIT SHARMA
DUTY MM-01/WEST
DELHI/03.08.2020

2/8/20

FIR No. Unknown.
PS Paschim Vihar, West
U/s. 307/34 IPC

30.07.2020

Present : Ld. APP for the State.

None.

Status report not filed.

Let the same be called by the IO/SHO concerned for 02.08.2020.

(Deepika Thakran)
Duty MM-I, (Mahila Court-04)
West/ THC/Delhi
30.07.2020

P2. None

Report not received.

Report be called for @

03/08/20

In
Advocate could
not be contacted
03/08/2020
Anmad

Anmad
2/8/20

7. Ld. APP for state (through
CISCO)
counsel for accused (absent)

Anmad has reported that counsel for
accused cannot be contacted. Reply of IO
received through electronic mode be sent to
e-mail id of U. DMM-1 West. Put up before
Ld. DMM-1 West on 03/08/2020.

Anmad
DMM-1 West
03/08/20